

HIGH COURT OF JUDICATURE AT ALLAHABAD

NOTIFICATION

DATED: ALLAHABAD: January 27 , 2016

No. 19 / JR(S)/2016

Pursuant to Government office Memo No. 15/II-4-2016-15(7)/2014 Dated 25.01.2016, Sri **Dr. Rakesh Kumar Nain**, Additional District & Sessions Judge, Kaushambi is appointed/posted as Chairman, Waqf Tribunal, Rampur.

BY ORDER OF THE COURT,

sd/-

**(SHEO KUMAR SINGH-I)
REGISTRAR GENERAL**

No. 47/ JR (S)/ 2016, Dated: Allahabad: January 27, 2016

Copy forwarded for information and necessary action to:

1. The Executive Chairman, U.P. State Legal Services Authority, Third Floor, Jawahar Bhawan Annexe, Lucknow-226001
2. Pramukh Sachiv, Niyukti, U.P. Shasan, Lucknow.
3. Pramukh Sachiv, Nyay Evam Vidhiparamarshi, Uttar Pradesh Shasan, Lucknow.
4. The Special Secretary (Law) and Additional Legal Remembrancer, Government of U.P. Supreme Court (Legal Cell), III Floor, Bar Council of India Building, 21 Rouse Avenue Urdu Ghar Marg, New Delhi.
5. Pramukh Sachiv, [Alpsankhyak Kalyan Evam Waqf Vibhag](#), Uttar Pradesh Shasan, Lucknow.
6. The Director, Institute of Judicial Training & Research, U.P., Vineet Khand, Gomti Nagar, Lucknow. (Information available on E-mail).
7. The Additional Director, Treasury, Camp Office, First Floor, New Treasury Building, Kutchery Road, Allahabad.
8. All the District & Sessions Judges subordinate to the High Court of Judicature at Allahabad.(Information available on E-mail).

The Officer mentioned above shall hand over charge of his present post and shall proceed to take over charge of his new posting immediately.

The handing and taking over charge certificates may kindly be sent to the Section Officer (Services), High Court, Allahabad forthwith.

It is to add that local arrangement shall be made by you in pursuance to the circular letter No.27/D.R.(S)/2000 dated 21.6.2000.

The officers shall also mention therein personal ID no. allotted by the Court on the charge certificates.

9. Dr. Rakesh Kumar Nain, Additional District & Sessions Judge, Kaushambi.

You shall hand over charge of your present post and shall proceed to take over charge of your new posting immediately.

The handing and taking over charge certificates may kindly be sent to the Section Officer (Services) & Section Officer, Admin. A-2 Section, High Court, Allahabad forthwith.

The officers shall also mention therein personal ID no. allotted by the Court on the charge certificates.

10. The Senior Registrar, High Court, Lucknow Bench, Lucknow. (Information available on E-mail).
11. The Publication Secretary, U.P. Judicial Services Association Office, A-1, River Bank Judges Colony, Lucknow.

12. The Registrar (Judicial) (Confidential), High Court, Allahabad.
13. The Joint Registrar (Judicial) (I), High Court, Allahabad.
14. The Officer On Special Duty (Judicial)/ Incharge Computer Centre, High Court, Allahabad.
15. The Deputy Registrar (G), High Court, Allahabad
16. The Deputy Registrar (Budget), High Court, Allahabad.
17. The Deputy Registrar (Admin.), High Court, Allahabad.
18. The Section Officer (Admin. A-2 Section), High Court, Allahabad.
19. The Section Officer (Admin.A-3 Section), High Court, Allahabad.
20. The Section Officer (Admin. C Section), High Court, Allahabad.
21. The Section Officer (Confidential 'B' Section), High Court, Allahabad.
22. The Director, Printing & Stationary, U.P. Allahabad for publication of the notification in the next issue of the Gazette.
23. P.S. to Hon'ble Judges, with the request to place this notification before the Hon'ble Judges sitting at Allahabad & Lucknow for their Lordship's kind perusal. (Information available on E-mail).

BY ORDER OF THE COURT,

sd/-

(RAJIV SHARMA)

JOINT REGISTRAR (JUDICIAL)(SERVICES)